

[Print](#)**Defective Case Register from 2026-05-21 to 2026-05-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/22347/2026	SWAPNA KUMAR OJHA	2026-05-21	8-CAUSE TITLE NOT IN ORDER.
2	D-WP(C)/23657/2026	UPASANA BAL	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the Executants not sign in the v.nama.Serial no-3 affidavit in the I.A not correctly mentioned
3	D-MACA/23134/2026	RAMANI RANJAN MOHANTY	2026-05-21	1. Period of Delay 35 days 2. Court Fee Rs . 11610/ payable not paid
4	D-BLAPL/15162/2026	HIMANSHU BHUSAN DASH	2026-05-21	1. As per rej.order date not correct in index.
5	D-WP(C)/23560/2026	SAMEER KUMAR DAS	2026-05-21	Page 22 not available.
6	D-WP(C)/23005/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not furnished.
7	D-BLAPL/15050/2026	RAJAT KUMAR PANDA	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not mentioned in the affidavit.D.Fee of Rs.50/- not paid in the v.nama
8	D-ABLAPL/15088/2026	SIDHARTHA SANKAR RAY (2)	2026-05-21	1. Ann.1 page 11 and 12 not legible.
9	D-WP(C)/22587/2026	NIHAL RATH	2026-05-21	annexure-2 not neat
10	D-WP(C)/22943/2026	BAIJAYANTI MOHANTY	2026-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Rule -8 of Orissa High Court P.I.L Rules not complied .
11	D-OTAPL/22503/2026	MUKESH AGARWAL	2026-05-21	being aggrieved and good ground certificate not furnished
12	D-BLAPL/14934/2026	RAJIB LOCHAN PATNAIK	2026-05-21	IN CAUSE TITLE MENTIONED AS TR CASE NO.92/2021, BUT IN CERTIFIED COPY OF REJECTION ORDER IT IS MENTIONED AS SPECIAL GR-92/2021
13	D-CRLMP/13124/2026	SK. ZAFARULLA	2026-05-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.

14	D-WP(C)/23002/2026	SAPAN KUMAR PAL	2026-05-21	address of op-4 not mentioned.
15	D-CONTC/20937/2026	ADV.	2026-05-21	Subject code not correctly furnished. 1. Description of the Documents not correctly furnished Sl. np.2 in Index. 2. Letter dated not correctly furnished in 2nd line of the para no.1.
16	D-CRLA/11530/2026	PANCHANAN PANIGRAHI	2026-05-21	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 19.80p. to be paid on c.copy of annex.1 2.sl.no. of paragraphs not correct in affidavit of both I.As. 3.Date of judgement not correctly furnished in prayer.
17	D-BLAPL/15161/2026	BIKASH KUMAR DASH	2026-05-21	Spl.G.R.Case No. mentioned in Synopsis and BLAPL Petition Not correctly furnished.
18	D-ABLAPL/15106/2026	JYOTIRMAYA SAHOO	2026-05-21	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
19	D-WP(C)/22291/2026	PRAFULLA CHANDRA ACHARYA	2026-05-21	Date of copy of pay fixation vide annex-3 not tally with index.
20	D-WP(C)/23007/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not furnished.
21	D-CRLA/13374/2026	NIRANJAN PANDA	2026-05-21	1 . Date of judgement and sentence not tally in c.copy vide annex.1 after correction of date ,further S.R . will be made reg .limitation matter. 2.status of the petitioner not furnished and C.T.13/2020 not correctly mentioned in the Cause title.3. Date of judgement not correctly furnished in index as per annex.1.4. Name of the informant , name of principal and school reflected in the judgement be kept in cover.
22	D-CRLMP/14286/2026	ARJUNA CHARANA BEHERA	2026-05-21	1. Name of the victim / informant and Family Members need not disclosed in connection with Annexures, Original Affidavit and kept in closed cover. 2. Name of the victim redacting from the page no.18. 3. Victim not mentioned in Affidavit and V.nama.
23	D-ABLAPL/15087/2026	SIDHARTHA DAS	2026-05-21	. Application not properly addressed to the Honorable Court
24	D-ABLAPL/15143/2026	SARBESWAR SAHOO	2026-05-21	1. PS case year in CT not correct.
25	D-BLAPL/15137/2026	SURENDRA MOHANTY	2026-05-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Annexure-1 and 2 not page marked in Index.2. Signature of the petitioner no.3 in V.nama does not tally with cause title
26	D-WP(C)/23029/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not given.
27	D-CRLMC/13074/2026	ADHIRAJ MOHANTY	2026-05-21	1. C.Copy not filed. 2..Subject Code incorrectly Mentioned
28	D-BLAPL/15027/2026	DIBYAJYOTI SAHOO	2026-05-21	1.Provision of Law incorrectly furnished. 2.Paragraphs incorrectly mentioned in declaration

				of affidavit. 3.Name of the Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
29	D-BLAPL/11371/2026	SURESH CHANDRA PRADHAN	2026-05-21	Mobile No. of Informant(pg. 8) and name of victim(pg.8-9) mentioned in Annexure-1 not redacted.
30	D-BLAPL/15091/2026	BIRAJA PRASANNA DAS	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in the petition.2.paragraph no. not correctly furnished in declaration.
31	D-CMP/22488/2026	BHASKAR CHANDRA PANDA	2026-05-21	14-NOT PROPERLY INDEXED. 1.Pages No-14 to 18 not accompanied with the Petition
32	D-WP(C)/20933/2026	SHANTI RANJAN BEHERA	2026-05-21	This may be registered as R.SA. Address of the respondent no 4 and 5 not mentioned.
33	D-WP(C)/23598/2026	RABI NARAYAN MISHRA	2026-05-21	Name of petitioner not mentioned in vnama.
34	D-CMP/22479/2026	RAMANI KANTA PATTANAIK	2026-05-21	Defect regarding Nomenclature.
35	D-FAO/21856/2026	ADAM ALI KHAN	2026-05-21	1. Period of Delay 440 days delay i) E.C. no. and date of order not mention in prayer. ii) I.A. no. 814/2026 filed for filing of receipt showing deposit of awarded amount before Ld. commissioner.
36	D-ABLAPL/14493/2026	JAYANTA KUMAR MAJHI	2026-05-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Page nos. 9 and 10 not legible.
37	D-WP(C)/23981/2026	JANAKI KANTA MAHAPATRA	2026-05-21	Page 13 and 19 not neat and legible.
38	D-CMP/23631/2026	KALANDI CHARAN SAHOO	2026-05-21	Defect regarding Nomenclature.
39	D-ABLAPL/15102/2026	AMULYA RATNA PANDA	2026-05-21	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover
40	D-BLAPL/14521/2026	AKSHAYA KUMAR NAYAK	2026-05-21	1. paragraphs not correctly furnished in affidavit.
41	D-WP(C)/21355/2026	CHANDRAKANTA NAYAK	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
42	D-FAO/21910/2026	SATYABAN SAHOO	2026-05-21	O.A. case no. not mention in prayer.
43	D-ABLAPL/14988/2026	ALOK KUMAR MOHAPATRA	2026-05-21	1.Affidavit not properly paginated. 2.In Annexure-1, Mobile No. of Informant(pg.11) and name of family member(pg.14-15) should be redacted. 3.Name and details of Informant/family member mentioned in Annexure-2 3 need not be

				disclose and kept in closed envelop. 3..Subject Code incorrectly Mentioned
44	D-CMAPL/18790/2026	HRUDANANDA MOHAPATRA	2026-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) C. copy of order not page mark as well as Index.
45	D-BLAPL/15006/2026	UMA SHANKAR PATEL	2026-05-21	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
46	D-WP(C)/23026/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not given.
47	D-ABLAPL/15082/2026	ANAND JENA	2026-05-21	1. Name of father of Pet. not mentioned in CT and V.nama
48	D-WP(C)/23623/2026	MAHITOSH SINHA	2026-05-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 19 not neat.
49	D-WP(C)/23649/2026	UPASANA BAL	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Serial no-3 affidavit in the I.A not correctly mentioned
50	D-ABLAPL/14945/2026	ASIT KUMAR CHAUDHURY	2026-05-21	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
51	D-ABLAPL/15079/2026	RAKESH BEHERA	2026-05-21	1. Page marking of Ann.2 and 3 not correct in Index as well as in document.
52	D-ABLAPL/15038/2026	SANJIB KUMAR BHANJADEO	2026-05-21	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
53	D-ABLAPL/15121/2026	PRANAB RANJAN CHHATOI	2026-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-WP(C)/24015/2026	KUNAL KUMAR SWAIN	2026-05-21	Petitioner nos.5 8 12 and 14 not signed in V>Nama
55	D-WP(C)/22963/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not given
56	D-CRLMP/15123/2026	ANUPAM RATH	2026-05-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/informant and relative from the petition and Annexures.
57	D-WP(C)/22227/2026	DURGA PRASAD JENA	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age and name of father of the deponent in affidavit does not tally with cause title.

58	D-CMP/24045/2026	SRITAM KUMAR NAYAK	2026-05-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
59	D-BLAPL/14639/2026	SARAT KUMAR JENA	2026-05-21	D.C. fee Rs.50/- to be paid on v.nama.2. Free copy/ C.copy of reg.order dtd23-03-2026 to be filed.
60	D-ABLAPL/14997/2026	AJAYA NAYAK	2026-05-21	Paragraphs not properly mentioned in declaration of affidavit.
61	D-BLAPL/14923/2026	BISWA RANJAN DAS	2026-05-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the boy friend of the victim mentioned in para-3 of the petition be redacted. Thereafter, put up for S.R.
62	D-BLAPL/14897/2026	KARUNAKAR GAYA	2026-05-21	S.T. case No. 24/10 of 2024 mentioned in petition not tally with the Rejection order
63	D-FAO/22235/2026	SATYABAN SAHOO	2026-05-21	i) District of respondent not furnished in cause title. ii) O.A. no. and date of order not furnished in prayer. iii) Receipt showing deposit awarded amount before the Ld. Tribunal not filed.
64	D-CRLMA/15185/2026	DEEPAK RANJAN PARIDA	2026-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-WP(C)/23195/2026	ANUP KUMAR MOHAPATRA	2026-05-21	Court fee Rs.18.00 to be paid.
66	D-ABLAPL/15070/2026	BALARAM NAYAK	2026-05-21	1. Name of District not mentioned in the address of Pet. in CT. 2. Application not properly addressed to Honorable Court. 3. Copy of written FIR not attached in Ann.1. 4. One page each after page No.17 53 and 55 not page marked.
67	D-ABLAPL/15069/2026	BALARAM NAYAK	2026-05-21	1. Name of District not mentioned in the address of Pet. in CT. 2. Application not properly addressed to Honorable Court. 3. Copy of written FIR not attached in Ann.1. 4. Title of Pet. No. 2 in V.nama not correct
68	D-CONTC/21112/2026	ADV	2026-05-21	1. Date of order not correctly furnished Sl. no.4 in Index and Last line of the para no.4. 2. Page no.7 Annex-1 not exhibited.
69	D-WP(C)/22164/2026	ADYASIDHI MISHRA	2026-05-21	1. Date of application under Annexure-6 does not tally with Index.
70	D-BLAPL/15035/2026	SOUMYA RANJAN DAS	2026-05-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop
71	D-BLAPL/14926/2026	MANAS KUMAR CHAND	2026-05-21	14-NOT PROPERLY INDEXED. Not properly paginated of Annexure-3 (after pg.50).
72	D-BLAPL/14889/2026	JANAKI KANTA MAHAPATRA	2026-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				S.T. case No.34/2026 pending before the Court of SDJM wrongly mentioned in petition.
73	D-CRLA/12869/2026	SOUBHAGYA KUMAR DASH	2026-05-21	Put up SR after filing consolidated cause Title , Affidavit ,Declaration documents
74	D-WA/22925/2026	ANUP KUMAR MOHAPATRA	2026-05-21	good ground not furnished
75	D-WP(C)/22521/2026	SURJYA NARAYANA SAHU	2026-05-21	1. Father of o.p. -23 not mentioned in cause title
76	D-WP(C)/23113/2026	GOPINATH MISHRA	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Vide annex-10 not tally with Index.Age of the petitioner not tally with cause title and affidavit.
77	D-BLAPL/15062/2026	AMLAN SHAKTI PAUL	2026-05-21	After page no.17 one page not paginated and not neat.
78	D-WP(C)/22442/2026	HRUDANANDA MOHAPATRA	2026-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-BLAPL/15080/2026	SATYA RANJAN PATI	2026-05-21	1. Page marking not done correctly in Index in respect of Annexure-2
80	D-CONTC/23353/2026	ADV	2026-05-21	1. Prayer of the petition not attested by the Advocate for the petitioner.
81	D-CRLMP/15049/2026	ANUPAM RATH	2026-05-21	1.Fathers name of the opp. party nos. 4 and 5 not furnished in cause title.
82	D-WP(C)/23008/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not given.
83	D-CRLREV/15270/2026	NIRMAL CHANDRA MOHANTY	2026-05-21	1. Good ground certificate not furnished.
84	D-CRLMC/13769/2026	PARTHA SARATHI DAS	2026-05-21	.Name of the victim mentioned in Date Chart be redacted. 2.S.T. case No.9/125 of 2023-24 not filed.
85	D-RSA/20471/2026	AMIT PRASAD BOSE	2026-05-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
86	D-WP(C)/23016/2026	SAPAN KUMAR PAL	2026-05-21	Address of op-4 not given.
87	D-BLAPL/15138/2026	SOUMYA KANTA TRIPATHY	2026-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-ABLAPL/15203/2026	ARIJEET MISHRA	2026-05-21	Dist. of deponent address, not correctly furnished in affidavit.2. Address of the informant furnished in FIR be kept in cover
89	D-WP(C)/23842/2026	PRAMOD RANJAN BEHERA	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of Ka not tally with index.Paragraph of the affidavit in the I.A not correctly mentioned.
90	D-BLAPL/14906/2026	JUGALA KISHORE PANDA	2026-05-21	1. Annexure-2 mentioned in Index wrongly furnished as Annexure-3 in averment. 2.Hologram of Rs.50/- not affixed in V.nama.

91	D-BLAPL/15044/2026	JITENDRA SAMANTARAY	2026-05-21	1. Name of trial court not furnished in C.T. 2. Name of trial court not correctly furnished in Synopsis and petition with prayer
92	D-WP(C)/23994/2026	JANAKI KANTA MAHAPATRA	2026-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 49 not neat.
93	D-ABLAPL/15155/2026	PRAVASH CHANDRA JENA	2026-05-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 not partial neat
94	D-ABLAPL/15152/2026	BISWARANJAN DALAI	2026-05-21	1. Page 6 not signed by the Advocate. 2. Name of Pet. No.5 6 9 12 13 14 17 and 22 in CT not tally with signature
95	D-ABLAPL/14614/2026	LAMBODOR ACHARI	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Paragraph not correctly mentioned in the affidavit.
96	D-ABLAPL/14053/2026	AJAYA KUMAR JENA	2026-05-21	1.Name and other Details of Informant or Petitioners, who are relation of Informant appearing in FIR details, Acknowledgement Slip, Index, Synopsis, Date Chart, CT, Para 2, Affidavit, Vakalatanama, Ann.1 page 9 and 10, Ann.2 page 13 to 16 be redacted. 2. LTI of Pet. No.2 not attested. 3. Ann.1 not marked. 4. Unredacted Affidavit and V.nama be kept in sealed cover.Resubmit for SR after compliance.
97	D-WP(C)/22200/2026	MAHENDRA KUMAR SAHOO	2026-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
98	D-ABLAPL/14463/2026	SATYABRATA SENAPATI	2026-05-21	i) Name of the petitioner be redacted from page 17 and 25.
99	D-CRLA/12855/2026	DEEPAK KUMAR SAHOO	2026-05-21	1 Name of informant/ Victim / Relatives need not be disclosed and kept closed in cover in annex-2
100	D-BLAPL/15021/2026	HARI KRUSHNA PANIGRAHI	2026-05-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
101	D-CRP/20470/2026	DEBADATTA MOHANTY	2026-05-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.39/- to be Paid Put up for further S.R after removal of defects for computing the period of limitation.
102	D-CRLMC/14011/2026	ARUN KUMAR PATRA	2026-05-21	1. Provision of law not furnished in I.A. petition.
103	D-BLAPL/12211/2026	ANWAR HUSSEN	2026-05-21	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop.Serial no-4 in the affidavit not correctly mentioned.
104	D-RSA/20041/2026	SAMIR KUMAR MISHRA, (SR.ADV.)	2026-05-21	The case No. of the L.A.Court mentioned in the Being Aggrieved Para and in the Appeal Memo be corrected as per Annex-2.
105	D-ABLAPL/15009/2026	ALOK KUMAR MOHAPATRA	2026-05-21	1.As per standing order the details of victim/informant/ Relations shall not be mentioned in the petition,F.I.R etc. 2. Put up for S.R there after
106	D-BLAPL/14911/2026	JUGALA KISHORE PANDA	2026-05-21	Hologram of Rs.50/- not affixed in V.nama.
107	D-ABLAPL/14931/2026	AMLAN SHAKTI PAUL	2026-05-21	Paragraph No.5 repeated twice.
108	D-BLAPL/15008/2026	SATYA NARAYAN MISHRA 4	2026-05-21	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
109	D-BLAPL/15037/2026	SOUMYA RANJAN DAS	2026-05-21	Lower Court name mentioned in petition not tally with the Rejection order.
110	D-WP(C)/22589/2026	NIHAL RATH	2026-05-21	Annexure-2 not neat.
111	D-WP(C)/22246/2026	DURGA PRASAD JENA	2026-05-21	Page 15 not properly tagged.
112	D-ABLAPL/15001/2026	ALOK KUMAR MOHAPATRA	2026-05-21	1. As per standing order no 02/2026, details of victim/informant shall not be mentioned in the petition. F.I R copy. 2. Put up for S.R there after 3..Subject Code incorrectly Mentioned
113	D-CRLA/13220/2026	RAMESH CHANDRA BEHERA	2026-05-21	1. A.fee Rs.2.75/- to be paid on c.copy of annex.4 2. Name of the Ops.3 AND 4 informant,relative with address be redacted from appeal memo.3. Name of the informant with address AND name of village reflected in the annex. be kept in cover.4. provision of law not correct in I.A. no. 1203/2026.
114	D-FAO/22059/2026	SUBHADUTTA ROUTRAY	2026-05-21	i) Year of the GIA case no. wrongly mention in being aggrieved. ii) Page no. 17 18 are not properly scan.
115	D-ABLAPL/13860/2026	JYOTIRMAYA SAHOO	2026-05-21	i) Redacted Xerox copy of Vakalatnama to be filed.11) D- ABLAPL no. to be mentioned in sealed cover..
116	D-BLAPL/14909/2026	JUGALA KISHORE PANDA	2026-05-21	Hologram of Rs.50/- not affixed in V.nama.
117	D-ABLAPL/14448/2026	RAMA CHANDRA JENA	2026-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Name and Place of the school be redacted from para 2 of page 2 and 3, page 13 of the petition.ii) Sl. no. 5 repeated in the petition.iii) Page no.15 and 16 not legible. iv) For further S.R.

118	D-BLAPL/15131/2026	ABHAS MOHANTY	2026-05-21	1. Mobile number of the Informant/Victim to be redacted in page no.11.
119	D-WP(C)/22425/2026	SHASHANKA SHEKHAR PATRA	2026-05-21	Date of copy of letter vide annex-1 not tally with index
120	D-WP(C)/23650/2026	UPASANA BAL	2026-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the Executant not sign in the v.nama.Serial no 3 affidavit in the I.A not correctly mentioned.
121	D-ABLAPL/15165/2026	SUBODH KUMAR MOHANTY	2026-05-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 7 8 and 9 not neat.
122	D-BLAPL/14261/2026	KARUNAKAR GAYA	2026-05-21	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Page no. 12 not legible.ii) BLAPL no. not mentioned in sealed cover.